GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA

UNSTARRED QUESTION NO.1758 ANSWERED ON 01.08.2024

TAPOVAN VISHNUGAD HYDRO POWER PROJECT

1758 SHRI SUKHDEO BHAGAT: DR. AMAR SINGH:

Will the Minister of POWER be pleased to state:

- (a) the details of scheduled commercial banks which have extended loans for National Thermal Power Corporation (NTPC) Tapovan-Vishnugad Hydro Power Project;
- (b) the details of number of Public Sector Banks and Private Sector Banks of the said Scheduled Commercial banks; and
- (c) whether the Government conducted any geological, geophysical and geotechnical studies before sanctioning the project and if so, the details thereof?

 A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): No project specific loan for development of Tapovan Vishnugad Hydro Electric Project (520 MW) was taken by National Thermal Power Corporation (NTPC) from any Scheduled Commercial Bank. The project has been financed through common pool of borrowings of NTPC under the Balance Sheet financing mode wherein NTPC arranged borrowing from following Scheduled Commercial Banks:-

S. No.	Name of Bank	Sector
1.	Axis Bank	Private
2.	HDFC Bank Ltd	
3.	ICICI Bank	
4.	Jammu & Kashmir Bank	
5.	Bank of Baroda	Public
6.	Bank of India	
7.	Punjab National Bank	
8.	State Bank of India	
9.	UCO Bank	
10.	Union Bank	

(c): MoU for development of Tapovan Vishnugad Hydro Electric Power Project (520 MW) was signed between the Government of Uttaranchal (now Uttarakhand) and NTPC Ltd. on 31.12.2002. Further, Central Electricity Authority (CEA), in consultation with Geological Survey of India (GSI), Central Water Commission (CWC), Central Soil and Material Research Station (CSMRS), accorded Techno-Economic Clearance on 11.08.2004. As a part of the concurrence process, NTPC has conducted geological, geophysical and geotechnical investigations such as borehole drilling, exploratory drifting, petrographic studies, plate load tests and In-situ stress tests etc. The investment approval of the project was accorded by the NTPC Board on 16.11.2006.
